

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE
OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

VACATIONS - Sankranthi Vacation, 2016 - High Court of
Judicature at Hyderabad for the State of Telangana and the State of
Andhra Pradesh - Sitting Arrangements - Notification - Issued.

ROC.NO.3055/SO-1/2015

DATED:06.01.2016

NOTIFICATION NO. 1 /SO/2016

It is hereby notified that the High Court of Judicature at
~~Hyderabad~~ for the State of Telangana and the State of
~~Andhra Pradesh~~ will be closed for Sankranthi Vacation, 2016 from
Friday the 8th January, 2016 to Wednesday the 13th January, 2016
(Both days inclusive).

During the Vacation, the following Hon'ble Judges will be
sitting in the High Court for hearing the matters as given below:-

Date of filing	Date of sitting & Time	Hon'ble Judges	Bench matters
08.01.2016 (Friday)	12.01.2016 (Tuesday)	Hon'ble Sri Justice M.S.Ramachandra Rao & Hon'ble Sri Justice M.S.K.Jaiswal	Division Bench
	10.30 AM to 1.30 PM & 2.15 PM to 4.15 PM	Hon'ble Sri Justice A.Ramalingeswara Rao	Single Bench

Note: 1) After completion of Division Bench work their Lordship's will
take up Single Bench matters.

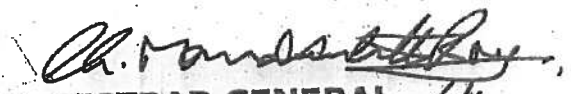
2) The Hon'ble Senior Judge will allocate the subject matters.

The following officers are nominated as the Vacation Officers.

1. Sri K.Ravi Kumar, Deputy Registrar,
2. Sri D.Rajendra Kumar, Assistant Registrar,
3. Sri T.Nagesh Babu, Assistant Registrar
4. Sri K.Jagan Mohan, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus matters
 - ii. Anticipatory bail matters
 - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
 - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/ urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
 - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.


REGISTRAR GENERAL 6/1

To

1. The Pri. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. The Officers concerned.
4. All the Registrars, High Court of Judicature at Hyderabad.
5. All the Unit Heads in the States of Telangana and Andhra Pradesh.
6. All the Officers, High Court of Judicature at Hyderabad.
7. All the Section Heads, High Court of Judicature at Hyderabad.

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- 8) The Director, A.P. Judicial Academy, Secunderabad.
- 9) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and
Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 13) The Secretary to Governor, for the State of Telangana and State of
Andhra Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh,
Hyderabad.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Telangana, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Andhra Pradesh, Hyderabad.
- 18) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 19) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 20) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 21) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at
Visakhapatnam.
- 22) The Secretary General, Supreme Court of India, New Delhi.
- 23) The Registrar, All High Courts in India.
- 24) The Registrar, Railway Claims Tribunal, Hyderabad.
- 25) The Registrar, Income Tax Tribunal, Hyderabad.
- 26) The Registrar, A.P. Lokayukta, Hyderabad.
- 27) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 28) The Secretary, Bar Council of A.P., Hyderabad.
- 29) The Accountant General, Andhra Pradesh, Hyderabad.
- 30) The Public Prosecutor for the State of Telangana at High Court of
Judicature at Hyderabad.
- 31) The Public Prosecutor for the State of Andhra Pradesh at High Court of
Judicature at Hyderabad.
- 32) The Administrator, Government Pleaders, Hyderabad.
- 33) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 34) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 35) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 36) The Director of Prosecutions, Hyderabad.
- 37) The Commissioner of Printing Stationery & Stores Purchase, Government
Central Press, State of A.P. Chanchalguda, Hyderabad (For Publication in
the Gazette Urgently).
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government
Central Press, State of Telangana, Chanchalguda, Hyderabad (For
Publication in the Gazette Urgently).
- 39) The President, High Court Advocates' Association, High Court of Judicature
at Hyderabad.
- 40) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 41) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 42) The Director, All India Radio, Public Gardens, Hyderabad.
- 43) The News Director, Doordarshan Kendra, Ramanthpur,
Hyderabad (Mobile No.9666631363).
- 44) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 45) The Overseer, High Court of Judicature at Hyderabad.
- 46) SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper